

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

Service Tax Appeal No. 51217 of 2017

(Arising out of Order-in-Original No. 08/PC/ST/BPL-ST/2017 dated 24.04.2017 passed by the Principal Commissioner of Customs, Central Excise & Service Tax, Bhopal)

M/s. Bhopal City Link Limited

ISBT Premises, B-Wing, 2nd Floor,
Dr. Ambedkar Marg, Bhopal (M.P)

.....Appellant

VERSUS

**The Principal Commissioner of Customs,
Central Excise & Service Tax, Bhopal**

.....Respondent

APPEARANCE:

Mr. Anil Mishra, Advocate for the Appellant

Mr. Rajeev Kapoor, Authorized Representative of the Department

**CORAM : HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)**

Date of Hearing/Decision: 06.07.2023

ORDERSHEET

The appeal is allowed. For order, see order of date in
Service Tax Appeal No. 51218 of 2017.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)**